

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **KNOWLEO BUSINESS SOLUTIONS PRIVATE LIMITED**

Sl. No.	RELEVANT PARTICULARS	
1	Name of corporate person	KNOWLEO BUSINESS SOLUTIONS PRIVATE LIMITED
2	Date of incorporation of corporate person	08/01/2013
3	Authority under which corporate person is incorporated / registered	RoC-Ernakulam
4	Corporate identity number of corporate person	U74140KL2013PTC033089
5	Address of the registered office and principal office (if any) of corporate person	Door NO. 3A, Thejus, Karthika Apartments CSEZ P.O, Kakkanad Cochin Ernakulam KL 682037 India
6	Liquidation commencement date of corporate person	31/03/2021
7	Name, Address, Email address, Telephone number and the Registration number of the liquidator	Raju Palanilkunnathil Kesavan, IP Reg. No. IBBI/IPA-001/IP-P00801/2017-18/11356, CGNRA-9(33/1183A), Kodamassery Lane, Chalikkavattom, Vennala P O, Kochi, Ernakulam, Kerala - 682028, India - Email : rajupkin@gmail.com, Tel. No.: +91 9349198960
8	Last date for submission of claims	04/05/2021

Notice is hereby given that the KNOWLEO BUSINESS SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 31st March, 2021.

The stakeholders of KNOWLEO BUSINESS SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 4th May, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Raju Palanilkunnathil Kesavan (IP Reg. No. IBBI/IPA-001/IP-P00801/2017-18/11356)

Date : 03/04/2021, Place: Ernakulam

CA RAJU.P.K., LL.B., FCA, PRV
INSOLVENCY PROFESSIONAL
Regn. No. IBBI/IPA/001/
IP-P00801/2017-18/11356